

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **01.05.2024** THROUGH VIDEO CONFERENCE

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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Application No : -  
Petition No : Comp.Appeal/10/2024  
Name of Petitioner : K C Palanisamy  
&  
Name of Respondent : Vs  
Roc, Coimbatore  
Section : Sec 252(1) of CA, 2013

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**ORDER**

Present: Mr. Pawan Jhabakh, Ld. Counsel for Appellant.  
Mr. Avinash Krishnan Ravi, Ld. Counsel for RoC.

RoC report filed.

List the Appeal for hearing on **12.06.2024**.

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**[VENKATARAMAN SUBRAMANIAM]  
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]  
MEMBER (JUDICIAL)**